

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 246 of 2020

*[Arjun @ Chotu S/o Tukaram Hate Vs. The State of Maharashtra through P.S.O., P.S. Pusad,
Tq. Pusad, Dist. Yavatmal]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri Ambarish Joshi, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Stand over to 5-5-2020.

JUDGE

wasnik